

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-122**  
IB-2875(ND)/2019

**IN THE MATTER OF:**

M/s Confectmanagement Solutions Pvt. Ltd.

Vs.

M/s Earth Water Ltd.

**SECTION**

U/s 9 IBC code 2016

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**Order delivered on 18.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC

For the Respondent/CD

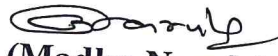
For the Intervener

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**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 25.02.2021.

  
**(Madhu Narula)**  
**Court Officer**